GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3025 TO BE ANSWERED ON AUGUST 04, 2022

NBCC PROJECTS

NO. 3025. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) the list of projects on which National Buildings Construction Corporation (NBCC) is currently working;
- (b) whether there has been any cases of financial irregularities in any of NBCC's projects during the last five years;
- (c) if so, the details thereof along with the action taken by the Government in this regard;
- (d) whether there has been any pending cases/enquiries/action against the management of NBCC; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): The list of 445 projects on which NBCC is currently working is available at website <u>https://www.nbccindia.com/pdfData/Projects/Annexure-</u> <u>AnB_for_NBCC_01082022.pdf</u>
- (b)&(c): The information on financial irregularities is annexed.

(d) & (e): Yes, Sir. The departmental disciplinary proceedings have been initiated against three Board Level officers of NBCC (India) Limited for irregularities in award of contract, poor quality of construction /deterioration of structure of "NBCC Green View Society, Sector 37-D, Gurugram (Haryana)".

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Annexure referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question NO.3025 for answer on 4.8.2022 regarding NBCC Projects

Details of financial irregularities in NBCC Projects during the last five years

Name of Project	Irregularities	Action Taken / Status
Rajiv Gandhi University of Knowledge Technologies, Kadappa	Overpaymenttocontractor-recoveredidentifyingtheirregularities.(2015-2016)	 Major penalty order issued by NBCC (I) Limited-6 officials. (below Board) Major penalty proceeding by NBCC is in progress -1 official. (below Board) Caution Memorandum issued by NBCC- 1 official. (below Board)
Real Estate Works, Alwar	Irregularities in payment recovered /adjusted after identifying the irregularity. (2016)	 Major penalty order issued by NBCC- 3 officials. (below Board) Minor penalty order issued by NBCC- 3 officials. (below Board)
PatsonBhawan ,Kolkatta	Overpayment to contractor- recovered /adjusted after identifying the irregularity. (2019-20)	 Major penalty Charge Sheet issued by NBCC- 7 officials. (below Board) Minor penalty Charge Sheet issuedby NBCC- 1 officials. (below Board) Caution Memorandum - 1 official. (below Board)
IIT ,Kharagpur	Overpayment, false Piece Work Liability/ Value of Work Done booking.	 Major penalty Charge Sheet issued by NBCC- 2 officials. (below Board) Minor penalty Charge Sheet

	recovered /adjusted after identifying the irregularity. (2019-20)	issued by NBCC- 3 officials. (below Board)
Construction of Group Housing of NBCC Green View ,Sector 37 D, Gurugram Project	award of work, poor quality of	Major penalty Charge Sheet issued by Ministry of Housing & Urban Affairs

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